4505 Written Answers PHALGUNA 25, 1886 (SAKA) Written Answers 4506

Development of Fisheries

1255. Shri Rama Chandra Mallick: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Orissa Government have submitted any scheme regarding fishing in deep waters;

(b) whether the Central Government have accepted the scheme and if so, when it will be implemented;

(c) whether any other such schemes are under the consideration of Government; and

(d) if so, the main features thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) No.

(b) The question does not arise.

(c) and (d). A scheme for the introduction of the mechanized boats for fishing in coastal waters in the North Orissa Coast has been sanctioned under the Special Development Programme in November, 1964. The outlay approved is Rs. 4:88 lakhs.

Cultivation of Tobacco

.1256. Shri Rama Chandra Mallick: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Central Government had given any aid to the Government of Orissa for the cultivation of tobacco during 1963-64 and 1964-65;

(b) if so, the amount sanctioned or allotted in each year;

(c) the total amount spent; and

(d) the amount sanctioned or proposed to be sanctioned for the same purpose during 1965-66?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) to (d). No grant specifically ear-marked for the cultivation of tobacco was given to the Government of Orissa during the years 1963-64 and 1964-65. There is also no proposal to give such a grant during 1965-66. Under the existing procedure, Central financial assistance to the States is being sanctioned under broad heads of 'Development' only and not 'Schemewise'. Separate figures of amounts utilized by the State Government out of this assistance for cultivation of tobacco are not available.

Bridge on Silchar-Shillong Road

1257. Shrimati Jyotsna Chanda: Will the Minister of Transport be pleased to state:

(a) whether the bridge over the river Lubha in Silchar-Shillong Road (National Highway) has been constructed;

(b) if not, how long it will take for the construction of this road and make it an all weather road;

(c) whether the other three major rivers in this road have been bridged; and

(d) if not, the reasons therefor?

The Minister of Transport (Shri Raj Bahadur): (a) to (d). The Silchar-Shillong road is not a National Highway. It is a State road, the development of which is primarily the responsibility of the State Government. In view of its importance, the Government of India have undertaken to meet the cost of construction of the road from Jowai to Badarpur. The road has been completed except for the improvement of geometrics in some sections. There are four major bridges to be constructed on this road, namely, those across the rivers Lubha, The and Baleswar. Apha, Gumra Gumra bridge has already been completed. The Apha bridge is nearing The contract for the completion. construction of the Lubha bridge has recently been awarded to Mis Gammon India Ltd. who are starting the work and are likely to complete it in about three years. The work on the Baleswar bridge is in progress and 19 per cent of the work has been completed. The delay in the construcMARCH 16, 1965

tion of the bridges is due to the dearth of suitable contractors who could undertaken the execution of these bridges located as they are in a remote and difficult area.

Agricultural Research

1258. Shri Inder J. Malhotra: Will the Minister of Food and Agriculture be pleased to state:

(a) the amount of total grants given to the Indian Council of Agricultural Research for Agricultural research in the country during 1963-64 and 1964-65;

(b) whether any part of this grant was also contributed by the State Governments or private industrial organisations; and

(c) if so, the amount thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) An amount of Rs. 39.96 lakhs was received as grant by the Indian Council of Agricultural Research during 1963-64. Complete information for 1963-64 is not yet available.

- (b) No.
- (c) Does not arise.

Agricultural Magazines

1259. Shri Inder J. Malhotra: Will the Minister of Food and Agriculture be pleased to state:

(a) the number and names of agricultural magazines and weekly newspapers published in the country at present;

(b) their language, circulation and periodicity of publication;

(c) their number in August, 1947; and

(d) the special incentives Government are providing for encouraging the publication of such papers in the country? The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) and (b). Total number of agricultural magazines printed in the country is 135. A statement indicating their names, language, circulation and periodicity of publication is laid on the table of the House (Statement I) [Placed in Library, see No. LT-4011/65].

(c) No information is available.

(d) Statement is laid on the table of the House (Statement II) [Placed in Library, see No. LT-4011/65].

Distribution of Manure

1260. Shri Jashvant Mehta: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it has come to the notice of Government that private fertilizer factories which get import licence for chemicals are distributing the fertilizer produced by them at higher prices;

(b) if so, whether Government have impressed upon the industry to distribute fertilizers through co-operative agency; and

(c) if so, the reaction of the private producers thereto?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) No.

(b) and (c). Chemical fertilisers produced in the country are of two kinds, namely, nitrogenous and phosphatic.

Nitrogenous fertilisers are procured and distributed by the Government of India, Ministry of Food and Agriculture to the States and other interests such as plantations etc., except for a small quantity of sulphate of ammonia produced at Mysore and ammonium chloride at Varanasi which are distributed by the manufacturers themselves. Internal distribution within a State is arranged by the State Governments concerned through cooperative and/or other agencies. At